

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 417**  
**IB/1058/ND/2018**

**IN THE MATTER OF:**

M/s Gagan Ferrotech Ltd	...	Applicant
Versus		
M/s Manju J Homes India Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 17.05.2023**

**CORAM:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the RP : Mr. Abhishek Anand, Mr. Nipun Gautam, Adv.

**ORDER**

Due to paucity of time, the matter is adjourned to 12.06.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**